

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No134
Co.Appeal 139 of 2020

Order under Section 252(3)

IN THE MATTER OF:

Krishna Gopal Mor
(Siddharth Polytex Pvt Ltd)
V/s
ROC Gujarat

.....Applicant

.....Respondent

Order delivered on ..06/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Learned PCS Mr. Dhiren Dave
For the IRP/RP :
For the Respondent : Learned Counsel Mr. Yuvraj Batatawala

ORDER

We direct the Parties to upload their respective pleadings on E-portal within **seven (7) days**, if already not uploaded.

Matter stands adjourned to 17.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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